

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
Original Application No.58/2024**

Anand Soman & Anr.

... Applicants

v/s

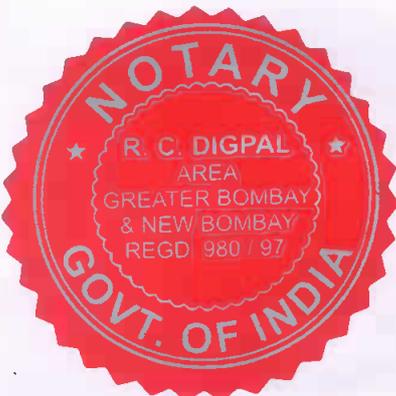
State of Maharashtra & Ors.

... Respondents

Affidavit on behalf of the Maharashtra Pollution Control Board

I, Raju R. Vasave, Aged : Adult, Occupation : Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Tarapur-I, having my office address at MIDC Staff Colony Compound, Boisar, Tal. & Dist. : Palghar, do hereby state on solemn affirmation as under :-

1. I say and submit that the Hon'ble National Green Tribunal, Principal Bench, New Delhi has registered the Complaint dated 14/7/2023 made by the Applicant Mr.Anand Soman & Anr. as Original Application No.30/2024 regarding Pasthan Village, Palghar has been completely affected due to the discharge of chemical effluents from the factories in MIDC Tarapur area, which is now registered as Original Application No.58/2024 before the Hon'ble NGT, WZ, Pune.
2. I say and submit that the Hon'ble NGT, Principal Bench, New Delhi vide order dated 20/2/2024 transferred the Original



Application No.30/2024 to the Hon'ble NGT, Western Zone, Pune and constituted a Joint Committee comprising of representatives of Principal Secretary, Industry, Energy, Labour and Mining Department, Government of Maharashtra; Central Pollution Control Board, Maharashtra Pollution Control Board, Integrated Regional Office, MoEF & CC, Maharashtra; Collector and District Magistrate, Thane and directed the Committee to undertake visits to the site, look into the grievance of the Applicant, associate the Applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The Maharashtra Pollution Control Board will be the Nodal Agency for co-ordination and compliance and directed the Joint Committee to file its report.

3. I say and submit that in compliance of the Order dtd.20/2/2024 passed by the Hon'ble NGT, Principal Bench, New Delhi, a Joint Committee has carried out site visit on 19/6/2024 to verify the factual position and suggest appropriate remedial action. As decided in the Joint Committee Meeting held on 19/6/2024 at TIMA Hall, MIDC, Tarapur., the Joint Committee heard the Complainants/Applicant, assimilated information on water bodies in and around Pasthan Village. Further, the Joint Committee conducted visit to the Pasthan village as well as inspected the factories located adjacent to Pasthan village on



19/6/2024 and collected data from the said industries. On the same day, the Joint Committee has carried out sampling of surface water at various drains near Pasthan village and seashore. Further the sampling of ground water (borewell) was carried out at various locations in and around Pasthan village.

4. I say and submit that for submission of Joint Committee Report, it is humbly prayed on behalf of the Joint committee that this Hon'ble Tribunal may kindly grant four weeks time to the Joint Committee for submission of the report.

Solemnly affirmed on this 29th day of June, 24 at CBD.....



For and on behalf of the Maharashtra
Pollution Control Board,

Raju R. Vasave

(Raju R. Vasave)

Sub-Regional Officer- Tarapur-I

Before Me

R.C. Digpal
R. C. DIGPAL
ADVOCATE & NOTARY
MUMBAI

REGISTERED VIDE

NO.:

1063

DT:

29 JUN 2024